

Parliament Wrap

Fourteenth Lok Sabha 2004 – 2009

The last session of Parliament ended on February 26, 2009. During the term of the Fourteenth Lok Sabha, Parliament passed 247 Bills – 74 budget related bills, and 172 other Bills. At the end of the period, 37 Bills are pending in Rajya Sabha. 40 Bills pending in Lok Sabha will lapse.

Bills Passed by Parliament during the Term of the Fourteenth Lok Sabha

Bills other than Finance and Appropriation Bills

- The Central Industrial Security Force (Amendment) Bill, 2008
- The High Courts and Supreme Court Judges (Salaries and Condition of Service) Amendment Bill, 2008
- The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2009
- The Central Universities Bill, 2009
- The Prevention of Money Laundering (Amendment) Bill, 2008
- The Carriage by Air (Amendment) Bill, 2007
- The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005
- The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008
- The Post Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2008
- The South Asian University Bill, 2008
- The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2007
- The Collection of Statistics Bill, 2007
- The Code of Criminal Procedure (Amendment) Bill, 2006
- The Information Technology (Amendment) Bill, 2006
- The Gram Nyayalayas Bill, 2008
- The Science and Engineering Research Board Bill, 2008
- The National Investigation Agency Bill, 2008
- The Unlawful Activities (Prevention) Amendment Bill, 2008
- The Unorganised Sector Workers' Social Security Bill, 2007
- The President's Emoluments and Pension (Amendment) Bill, 2008
- The Vice-President's Pension (Amendment) Bill, 2008
- The Salaries and Allowances of Officers of Parliament (Amendment) Bill, 2008
- The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2008
- The National Jute Board Bill, 2006
- The Limited Liability Partnership Bill, 2008
- The National Waterway (Talcher-Dhamra Stretch of Rivers Geonkhali-Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006
- The National Waterway (Kakinada-Pondicherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijayawada Stretch of River Krishna) Bill, 2006
- The Indian Maritime University Bill, 2007

Bills other than Finance and Appropriation Bills

The Airports Economic Regulatory Authority of India Bill, 2007

The Drugs and Cosmetics (Amendment) Bill, 2005

The Central Universities Laws (Amendment) Bill, 2008

The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2007

The Maternity Benefit (Amendment) Bill, 2007

The Sugar Development Fund (Amendment) Bill, 2008

The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2008

The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2008

The Food Safety and Standards (Amendment) Bill, 2008

The Delimitation (Amendment) Bill, 2008

The Representation of the People (Amendment) Bill, 2008

The Railways (Amendment) Bill, 2008

The Armed Forces Tribunal Bill, 2005

The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007

The Indira Gandhi National Tribal University Bill, 2007

The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007

The Payment and Settlement Systems Bill, 2006

The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007

The Payment of Bonus (Amendment) Bill, 2007

The Sashastra Seema Bal Bill, 2006

The Indian Boilers (Amendment) Bill, 1994

The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2007

The All-India Institute of Medical Sciences and Post-Graduate Institute of Medical Education and Research (Amendment) Bill, 2007

The Aircraft (Amendment) Bill, 2006

The Carriage by Road Bill, 2005

The Competition (Amendment) Bill, 2007

The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007

The Apprentices (Amendment) Bill, 2006

The Merchant Shipping (Amendment) Bill, 2004

The Inland Vessels (Amendment) Bill, 2005

The State Bank of India (Amendment) Bill, 2007

The Warehousing (Development and Regulation) Bill, 2005

The Constitution (Scheduled Castes) Order Amendment Bill, 2006

The State Bank of India (Subsidiary Bank Laws) (Amendment) Bill, 2006

The Securities Contracts (Regulation) Amendment Bill, 2006

The Central Road Fund (Amendment) Bill, 2006

The Mizoram University (Amendment) Bill, 2007

The Electricity (Amendment) Bill, 2005

The National Rural Employment Guarantee (Extension to Jammu and Kashmir) Bill, 2007

Bills other than Finance and Appropriation Bills

The National Institutes of Technology Bill, 2006

The Cable Television Networks (Regulation) Amendment Bill, 2006

The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2007

The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007

The National Tax Tribunal (Amendment) Bill, 2007

The Taxation Laws (Amendment) Bill, 2007

The Banking Regulation (Amendment) Bill, 2007

The Essential Commodities (Amendment) Bill, 2006

The Jallianwala Bagh National Memorial (Amendment) Bill, 2006

The Constitution (Scheduled Tribes) Order Amendment Bill, 2006

The Indian Rifles (Repeal) Bill, 2006

The Central Institute of English and Foreign Languages University Bill, 2006

The Uttaranchal (Alteration of Name) Bill, 2006

The Indian Telegraph (Amendment) Bill, 2006

The Sikkim University Bill, 2006

The Tripura University Bill, 2006

The Rajiv Gandhi University Bill, 2006

The Administrative Tribunals (Amendment) Bill, 2006

The Prohibition of Child Marriage Bill, 2006

The Commissions for Protection of Child Rights (Amendment) Bill, 2006

The Central Educational Institutions (Reservation in Admission) Bill, 2006

The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006

The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Bill, 2006

The Produce Cess Laws (Abolition) Bill, 2006

The Government Securities Bill, 2004

The Actuaries Bill, 2005

The Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Bill, 2006

The Food Safety and Standards Bill, 2005

The Parliament (Prevention of Disqualification) Amendment Bill, 2006

The Cantonments Bill, 2003

The Pondicherry (Alteration of Name) Bill, 2006

The Central Silk Board Amendment Bill, 2005

The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2006

The Wildlife (Protection) Amendment Bill, 2005

The Protection of Human Rights (Amendment) Bill, 2005

The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005

The Assam Rifles Bill, 2006

The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2006

The Contempt of Courts (Amendment) Bill, 2006

Bills other than Finance and Appropriation Bills

The Chartered Accountants (Amendment) Bill, 2006

The Company Secretaries (Amendment) Bill, 2006

The Cost and Work Accountants (Amendment) Bill, 2006

The Government of Union Territories and Government of NCT of Delhi (Amendment) Bill, 2006

The National Commission for Minority Educational Institutions (Amendment) Bill, 2006

The Khadi and Village Industries (Amendment) Bill, 2005

The Petroleum and Natural Gas Regulation Board Bill, 2005

The Delhi Special Police Establishment (Amendment) Bill, 2006

The Delhi Laws (Special Provision) Bill, 2006

The Companies (Amendment) Bill, 2006

The Cess Laws (Repealing and Amending) Bill, 2006

The Reserve Bank of India (Amendment) Bill, 2006

The Code of Criminal Procedure (Amendment) Amending Bill, 2006

The Taxation Laws (Amendment) Bill, 2006

The Constitution (Ninety Fourth) Bill, 2006

The Micro, Small and Medium Enterprises Bill, 2006

The National Institute of Fashion Technology Bill, 2006

The Union Duties of Excise (Electricity) Distribution Repeal Bill, 2006

The Punjab General Sales Tax (as in Force in the Union Territory of Chandigarh) Repeal Bill, 2005

The National Tax Tribunal Bill, 2005

The State Emblem of India (Prohibition of Improper Use) Bill, 2005

The Prevention of Insults to National Honour (Amendment) Bill, 2005

The Disaster Management Bill, 2005

The Manipur University Bill, 2005

The Taxation Laws (Amendment) Bill, 2005

The Andhra Pradesh Legislative Council Bill, 2005

The Criminal Law (Amendment) Bill, 2005

The Constitution (Ninety-third) Amendment Bill, 2005

The Commission for Protection of Child Rights Bill, 2005

The Central Sales Tax (Amendment) Bill, 2005

The Citizenship (Amendment) Bill, 2005.

The Displaced Persons Claims and Other Laws Repeal Bill, 2005.

The Hindu Succession (Amendment) Bill, 2005.

The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Amendment) Bill, 2005.

The Payment of Wages (Amendment) Bill, 2005.

The National Rural Employment Guarantee Bill, 2005.

The Protection of Women from Domestic Violence Bill, 2005

The Immigration (Carrier's Liability) Amendment Bill, 2005

The Warehousing Corporations (Amendment) Bill, 2005

Bills other than Finance and Appropriation Bills

The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2005

The Railways (Amendment) Bill, 2005

The Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Bill, 2004

The Patents (Amendment) Bill, 2005

The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005

The Prevention of Money-Laundering (Amendment) Bill, 2005

The Weapons of Mass Destruction and Their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005

The Right to Information Bill, 2005

The Navy (Amendment) Bill, 2005

The Coastal Aquaculture Authority Bill, 2005

The Code of Criminal Procedure (Amendment) Bill, 2005

The University of Allahabad Bill, 2005

The Bihar Value Added Tax Bill, 2005

The Special Economic Zones Bill, 2005

The Private Security Agencies (Regulation) Bill, 2005

The Credit Information Companies (Regulation) Bill, 2004

The Hire-purchase (Repeal) Bill, 2005

The Banking Regulation (Amendment) and Miscellaneous Provisions Bill, 2004

The Customs and Central Excise Laws (Repeal) Bill, 2004

The Prevention of Terrorism (Repeal) Bill, 2004

The Special Tribunals (Supplementary Provisions) Repeal Bill, 2004

The Unlawful Activities (Prevention) Amendment Bill, 2004

The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2004

The Securities Laws (Amendment) Bill, 2004

The National Commission for Minority Educational Institutions Bill, 2004

The Delegated Legislation Provisions (Amendment) Bill, 2004

The Central Excise Tariff (Amendment) Bill, 2004

Finance and Appropriation Bills

The Jharkhand Appropriation Bill, 2009

The Jharkhand Appropriation Vote on Account Bill, 2009

The Finance Bill, 2009

The Appropriation Bill, 2009

The Appropriation (Vote on Account) Bill, 2009

The Appropriation (Railways) No. 2 Bill, 2009

The Appropriation (Railways) Bill, 2009

The Appropriation (Railways) Vote on Account Bill, 2009

The Appropriation (Railways) No. 5 Bill, 2008

The Appropriation (No. 4) Bill, 2008

The Appropriation (Railways) No. 4 Bill, 2008

Finance and Appropriation Bills

The Appropriation (No. 3) Bill, 2008
The Finance Bill, 2008
The Appropriation (Vote on Account) Bill, 2008
The Appropriation Bill, 2008
The Appropriation (No. 2) Bill, 2008
The Appropriation (Railways) Vote on Account Bill, 2008
The Appropriation (Railways) Bill, 2008
The Appropriation (Railways) No. 2 Bill, 2008
The Appropriation (Railways) No. 3 Bill, 2008
The Karnataka Appropriation (Vote on Account) Bill, 2008
The Karnataka Appropriation Bill, 2008
The Appropriation (Railways) No. 4 Bill, 2007
The Appropriation (No. 5) Bill, 2007
The Appropriation (No. 4) Bill, 2007
The Appropriation (Railways) No. 3 Bill, 2007
The Appropriation (No.3) Bill, 2007
The Finance Bill, 2007
The Appropriation (No.2) Bill, 2007
The Appropriation (Railways) No. 2 Bill, 2007
The Appropriation (Vote on Account) Bill, 2007
The Appropriation Bill, 2007
The Appropriation (Railways) Vote on Account Bill, 2007
The Appropriation (Railways) Bill, 2007
The Appropriation (No. 5) Bill, 2006
The Appropriation (No. 6) Bill, 2006
The Appropriation (Railways) No.5 Bill, 2006
The Appropriation (Railways) No.6 Bill, 2006
The Appropriations (No. 4) Bill, 2006
The Appropriations (Railways) No. 4 Bill, 2006
The Appropriation (Railways) Vote on Account Bill, 2006
The Appropriation (Railways) Bill, 2006
The Appropriation (Railways) No. 2 Bill, 2006
The Appropriation Bill, 2006
The Appropriation (No 2) Bill, 2006
The Appropriation (Railways) No. 3 Bill, 2006
The Appropriation (No. 3) Bill, 2006
The Finance Bill, 2006
The Appropriation (Railways) No. 5 Bill, 2005
The Appropriation (No. 5) Bill, 2005

Finance and Appropriation Bills

The Bihar Appropriation (Vote on Account) No.2 Bill, 2005.
The Appropriation (No.3) Bill, 2005.
The Appropriation (No.4) Bill, 2005.
The Appropriation (Railways) No.3 Bill, 2005.
The Appropriation (Railways) No.4 Bill, 2005.
The Appropriation (Railways) Vote on Account Bill, 2005.
The Appropriation (Railways) Bill, 2005.
The Appropriation (Vote on Account) Bill, 2005.
The Appropriation Bill, 2005.
The Goa Appropriation (Vote on Account) Bill, 2005.
The Goa Appropriation Bill, 2005.
The Bihar Appropriation (Vote on Account) Bill, 2005.
The Bihar Appropriation Bill, 2005.
The Appropriation (Railways) No. 2 Bill, 2005.
The Appropriation (No.2) Bill, 2005.
The Finance Bill, 2005.
The Appropriation (Railways) No.4 Bill, 2004.
The Appropriation (No.4) Bill, 2004.
The Finance (No. 2) Bill, 2004
The Appropriation (Railways) Vote on Account No. 2 Bill, 2004
The Appropriation (Vote on Account) No. 2 Bill, 2004
The Appropriation (No. 2) Bill, 2004
The Appropriation (Railways) No. 3 Bill, 2004
The Appropriation (No. 3) Bill, 2004

Bills Pending in Rajya Sabha at the end of the term of the Fourteenth Lok Sabha

Bills Pending

The National Commission for Heritage Sites Bill, 2009
The Industrial Disputes (Amendment) Bill, 2009
The Insurance Laws (Amendment) Bill, 2008
The Railway Property (Unlawful Possession) Amendment Bill, 2008
The Telecom Regulatory Authority of India (Amendment) Bill, 2008
The Right of Children to Free and Compulsory Education Bill, 2008
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008
The Legal Metrology Bill, 2008
The Representation of the People (Second Amendment) Bill, 2008
The Plantations Labour (Amendment) Bill, 2008
The Pesticide Management Bill, 2008

Bills Pending

The Mines and Minerals (Development and Regulation) Amendment Bill, 2008
The Constitution (One Hundred and Eighth Amendment) Bill, 2008
The Drugs and Cosmetics (Amendment) Bill, 2007
The Private Detective Agencies (Regulation) Bill, 2007
The Motor Vehicles (Amendment) Bill, 2007
The Seamen's Provident Fund (Amendment) Bill, 2007
The Foreign Contribution (Regulation) Bill, 2006
The Administrative Tribunal (Amendment) Bill, 2006
The Representation of People (Amendment) Bill, 2006
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005
The Indian Medical Council (Amendment) Bill, 2005
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005
The Indian Medicine Central Council (Amendment) Bill, 2005
The Homoeopathy Central Council (Amendment) Bill, 2005
The Seeds Bill, 2004
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001
The Foreign Trade (Development and Regulation) Amendment Bill, 2001
The Coal Mines (Nationalisation) Amendment Bill, 2000
The Lotteries (Prohibition) Bill, 1999
The Delhi Rent (Amendment) Bill, 1997
The Constitution (Seventy-ninth Amendment) Bill, 1992
The Atomic Energy (Amendment) Bill, 1992
The Participation of Workers in Management Bill, 1990
The Constitution (Sixty-first Amendment) Bill, 1988
The Indian Medical Council (Amendment) Bill, 1987

Bills Lapsing in Lok Sabha at the end of its term

Bills Lapsing

The Scheduled Castes and the Scheduled Tribes (Reservation in Posts and Services) Bill, 2008
The Payment of Gratuity (Amendment) Bill, 2009
The Indian Trusts (Amendment) Bill, 2009
The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2009
The Metro Railways (Amendment) Bill, 2009
The National Commission for Minority Educational Institutions (Amendment) Bill
The National Highways Authority of India (Amendment) Bill, 2008
The Life Insurance Corporation (Amendment) Bill, 2008
The Prevention of Corruption (Amendment) Bill, 2008

Bills Lapsing

The Land Ports Authority of India Bill, 2008
The Companies Bill, 2008
The Employees State Insurance (Amendment) Bill, 2008
The Railways (Second Amendment) Bill, 2008
The Workmen's Compensation (Amendment) Bill, 2008
The Compensatory Afforestation Fund Bill, 2008
The Supreme Court (Number of Judges) Amendment Bill, 2008
The Forward Contracts (Regulation) Amendment Bill, 2008
The Authority for Advance Rulings on Central Taxes Bill, 2007
The Rehabilitation and Resettlement Bill, 2007
The Land Acquisition (Amendment) Bill, 2007
The Paramedical and Physiotherapy Central Councils Bill, 2007
The Sixth Schedule to the Constitution (Amendment) Bill, 2007
The Constitution (One Hundred and Seventh Amendment) Bill, 2007 (Amendment of Articles 244 and 332)
The NEPA Limited (Disinvestment of Ownership) Bill, 2007
The Clinical Establishments (Registration and Regulation) Bill, 2007
The National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Bill, 2007
The Trade Marks (Amendment) Bill, 2007
The Damodar Valley Corporation (Amendment) Bill, 2007
The Micro Financial Sector (Development and Regulation) Bill, 2007
The Judges (Inquiry) Bill, 2006
The State Bank of India (Amendment) Bill, 2006
The Immoral Traffic (Prevention) Amendment Bill, 2006
The Constitution (One Hundred and Sixth Amendment) Bill, 2006
The Drugs (Control) Repeal Bill, 2006
The Factories (Amendment) Bill, 2005
The Banking Regulation (Amendment) Bill, 2005
The Admiralty Bill, 2005
The Pension Fund Regulatory and Development Authority Bill, 2005
The National Commission for Minorities (Repeal) Bill, 2004
The Constitution (One Hundred and Third Amendment) Bill, 2004

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